GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1557 TO BE ANSWERED ON 4TH MARCH, 2016

BLACK LISTED PHARMACEUTICAL COMPANIES

1557. SHRIMATI RAMA DEVI: SHRI LAXMAN GILUWA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the black listed pharmaceutical companies have resurfaced in the market by changing their names in connivance with several corrupt officials;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry regarding the said illegal activity; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): No specific instances of this nature have been brought to the notice of the Government.
- (b) to (d): Do not arise.